

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) Yes, Sir. A meeting of Chief Ministers of seven naxal affected States of Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Maharashtra, Orissa and West Bengal with Union Home Minister was held on 7th January 2009. During the meeting, there was a consensus to launch coordinated joint anti-naxal operations and to focus on the development fronts including capacity building of security forces.

State Governments take appropriate action and Central Government supplements their efforts and resources. Monitoring, review and evaluation of the naxal situation for appropriate counter action is a continuous process.

#### **Impact Assessment Study of MPF Scheme**

1226. SHRIMATI SHOBHANA BHARTIA:

SHRI VIJAY JAWAHARLAL DARDA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Bureau of Police Research and Development (BPRD) has conducted an impact assessment study of the Modernisation of Police Forces (MPFs) scheme;

(b) if so, the outcome of the study conducted by BPRD;

(c) whether Government has since taken any steps to modernize the police forces in the wake of BPRD studies and reports; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Yes, Sir. The Bureau of Police Research & Development had conducted an Impact Assessment Study of Modernisation of Police Forces Scheme in the year 2006. The study has observed that the overall impact of police modernization has reflected in improved communication facilities, greater mobility, improved visibility and better police presence; improved housing facilities; better police buildings; increased training facilities with latest training gadgets; better networking and computerization of police offices, availability of improved and advanced weaponry to fight militancy; better operational efficiency and investigation skills, well coordinated, timely and effective response to problems; improved service delivery; and increased public confidence and satisfaction.

(c) and (d) Modernisation of State Police Forces is an ongoing process and the Government on a continuous basis takes necessary steps and measures to ensure that the police forces are equipped with modern weapons and technologies to effectively deal with security threats. The State Governments have been provided funds under the MPF Scheme during the last three years 2006-07, 2007-08 and 2008-09 as under towards modernization of the State Police Forces:

Year	Funds released under MPF Scheme (Rs. in crore)
2006-07	1065.22
2007-08	1248.70
2008-09	1157.64